

SPECIAL BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.32/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S HI TECH FERROUS & NON FERROUS INDIA PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sushant Chandra, Adv.

: For the Financial Creditor

Sh. Sumit Shukla, Adv.

: For the Corporate Debtor

ORDER

- 1.** In pursuance of the notice, the Ld. Counsel representing the Financial Creditor states that the affidavit of service has been filed.
- 2.** Since there is already a representation today on behalf of the Corporate Debtor, therefore the service is deemed to be affected. Ld. Counsel representing the Corporate Debtor seeks and is granted two weeks' time to file reply.
- 3.** Let the needful be done within the aforesaid stipulated period with advance copy to be supplied to the other side.
- 4.** Rejoinder, if any, be filed within a period of one week with advance copy to be supplied to the other side.
- 5.** The matter is adjourned for further hearing on 16th July, 2024.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

5th June, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**